

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.12.2022 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB)No.29/9/AMR/2020		9 of IBC	Evalis India Limited Vs. Kwality Feeds Limited

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Ms.Naincee Jain, Advocate for the OC present. Mr.V.K.Sajith, Advocate seeks to appear on behalf of the Corporate Debtor. For filing vakalathnama, list the matter on 13.12.2022.

Sd/-
**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**